

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

\*\*\*\*\*

**NOTIFICATION**

Dated Shillong, the 23<sup>rd</sup> January, 2018

**NO.LJ (B) 4/2018/29** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non- MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Dr. Daniel K.Nongkynrih, Veterinary Officer, Shella	<b>Within Sohra Civil Sub-Division</b>	<b>Sub-Divisional Officer, Sohra Civil Sub-Division</b>

  
( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\*\*\*\*\*

**MEMO.NO. LJ (B)4 /2018/29-A,**

**Dated Shillong, the 23<sup>rd</sup> January, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (EL), Sohra Civil Sub-Division. With reference to No. SSD/EL.33/2017/9(A), dt 19.01.2018 and to request you to circulate to the Officer concerned.
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

**By order etc...,**

*Law (A) Dept.*

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.